

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 259 OF 2016

Dated: 19th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Fortune Five Hydel Project Pvt. Ltd. ...Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Shivani Srivastava
Counsel for the Respondent(s) : Mr. Anand K. Ganesan
Mrs. Swapna Seshadri for R.1

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **06.12.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt